

### Industrial Disputes Act

18. **Shri T. K. Chaudhuri:** Will the Minister of Labour and Employment be pleased to state:

(a) whether the attention of Government has been drawn to the anomaly arising from the fact that the Welfare Officers appointed under the Mines Rules Nos. 72, 73 and 74 have also to perform duties similar to Conciliation Officers under the Industrial Disputes Act, while they are also salaried employees of the Mining Firms concerned, and, as such, are always under a handicap in intervening as Conciliation Officers in the dispute between the same firm as owners and the workers employed in that mine;

(b) whether Government have received any representation from Miners' Trade Unions in this regard; and

(c) whether any amendment of the said Rules is contemplated by Government so as to remove this anomaly?

The Deputy Minister of Labour (Shri Abid Ali): (a) No. The Welfare Officers appointed under the Mines Rules are not functioning as Conciliation Officers

(b) No.

(c) No.

### Tea Production in Tripura

19. **Shri Bangshi Thakur:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the production of tea in Tripura is increasing or decreasing;

(b) the production of tea during the years 1953, 1954, 1955 and 1956 separately; and

(c) whether it is a fact that according to the Plantation Inquiry Commission the owners of the Tea Gardens of Tripura could not bring under plantation more than 50 per cent. of

quota of land allowed for plantation for want of finance?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) Production of tea in Tripura has increased as compared with 1953.

(b)		(in 1000 lbs.)	
1953	1954	1955	1956
3,800	4,544	4,658 (Provisional)	4,174

(c) No such specific observation has been made by the Plantation Inquiry Commission in their report on the tea industry.

### Import Licences

20. **Shri Damani:** Will the Minister of Commerce and Industry be pleased to state as to how many import licences with their value have been granted for essential commodities in pursuance of the Import Trade Control Policy for the period July-September, 1957?

The Minister of Commerce and Industry (Shri Morarji Desai): 17,403 Import licences for the value of Rs. 1,26,36 lakhs were granted during July-September, 1957 (upto 28-9-1957).

### Housing Colonies for Handloom Weavers

21. **Shrimati Parvathi Krishnan:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 1033 on the 21st August, 1957 and lay a statement showing:

(a) the number and location of housing colonies for handloom weavers approved State-wise; and

(b) the amount sanctioned for each of these colonies?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) and (b). A statement is placed on the Table of Lok Sabha. [See Appendix I, annexure No. 7].